A classic example is affordable housing in partnership, wherein the Union Government contributes Rs 1.5 lakhs per unit while the Government of Tamil Nadu contributes around Rs 12-14 lakhs per unit. Over the last four years, the total allocation for railway projects in Tamil Nadu has been equivalent to the annual Railway budget for Uttar Pradesh. Various major railway projects have been stalled due to insufficient fund allocation. No mega infrastructure projects, including highways, have been sanctioned for the last ten years in our State. The proposal for various tourism development projects in Tamil Nadu, including transformation of Rameshwaram Town, Nature Trail at Pykara, Ooty and Shore Temple Garden, Mamallapuram, has been submitted and needs the Union Government's immediate attention. The approval and works for Parandur Airport, Hosur Airport, Greenfield Cuddalore Port, Metros for Kovai, Madurai and Hosur, expansion of Kovai, Trichy, Madurai and Turicorin Airport has to be expedited by the Union Government. Sir, Tamil Nadu has long been a beacon of progress, contributing significantly to India's economy and development. Yet, the systematic denial of its rightful resources and support has immensely strained the State's fiscal health.

I request the Union Government, through you, Mr. Deputy Chairman, to address these issues urgently and provide the State of Tamil Nadu with a fair share of resources and support.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri P. Wilson: Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Shri A.A. Rahim (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Prakash Chik Baraik (West Bengal), Shrimati Mahua Maji (Jharkhand), Shrimati Jebi Mather Hisham (Kerala), Shri Sandosh Kumar P (Kerala) and Dr. John Brittas (Kerala).

Demand to start superfast train from Kanpur Central to Somnath

श्री बाबू राम निषाद (उत्तर प्रदेश) : माननीय उपसभापति महोदय, मैं इस सदन के माध्यम से आपका ध्यान आकृष्ट कराना चाहता हूँ कि कानपुर सेन्ट्रल से सोमनाथ के लिए वाया- कानपुर सेन्ट्रल, हमीरपुर रोड, सुमेरपुर, रागौल, बाँदा, चित्रकूट, सतना, जबलपुर, इटारसी से होते हुए वेरावल सोमनाथ तक प्रतिदिन एक सुपरफ़ास्ट ट्रेन चलाने हेतु आग्रह कर रहा हूँ। इस रूट पर सोमनाथ के लिए कोई भी ट्रेन उपलब्ध नही है।

महोदय, इस रूट पर रेल का आवागमन न होने के कारण दैनिक रेल यात्रियों को परेशानी का सामना करना पड़ता है और अन्य महंगे साधनों से यात्रा करने पर विवश होना पड़ता है, जिसमें इनके धन और समय दोनों की बर्बादी होती है।

माननीय उपसभापति महोदय, इस रूट पर ट्रेन के आवागमन से प्रभु श्री राम की तपोभूमि चित्रकूट धाम, शक्ति पीठ माँ मैहर देवी सतना, महाकाल ज्योतिर्लिंग उज्जैन एवं सोमनाथ ज्योतिर्लिंग के दर्शन करने वाले श्रद्धालुओं को सुगमता होगी और उत्तर प्रदेश, मध्य प्रदेश एवं गुजरात के आम जनमानस को रोज़गार के अवसर प्राप्त होंगे एवं रेल राजस्व में बढ़ोतरी होगी। यह ट्रेन बुंदेलखंड क्षेत्र के विकास के लिए मील का पत्थर साबित होगी।

माननीय सभापति महोदय, हमें पूर्ण विश्वास है कि आपके माध्यम से माननीय रेलमंत्री जी उपरोक्त मांग के सम्बन्ध में उचित कार्यवाही करके क्षेत्र की जनता को रेल विकास की सौगात अवश्य देंगे और कानपुर से सोमनाथ तक ट्रेन चलाने की मेरी मांग स्वीकार करेंगे, बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Baburam Nishad: Shri Chunnilal Garasiya (Rajasthan), Shri Balyogi Umeshnath (Madhya Pradesh), Shri Kunwar Ratanjeet Pratap Narayan Singh (Uttar Pradesh), Shri Kesridevsinh Jhala (Gujarat), Shrimati Kiran Choudhry (Haryana), Shri Ram Chander Jangra (Haryana), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shrimati Ramilaben Becharbhai Bara (Gujarat), Dr. Bhim Singh (Bihar), Shri Naresh Bansal (Uttarakhand), Shri Dorjee Tshering Lepcha (Sikkim), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Babubhai Jesangbhai Desai (Gujarat), Shri Banshilal Gurjar (Madhya Pradesh), Shrimati Seema Dwivedi (Uttar Pradesh), Shri Niranjan Bishi (Odisha), Dr. Sasmit Patra (Odisha), Shri Brij Lal (Uttar Pradesh), Shri Shambhu Sharan Patel (Gujarat), Shri Devendra Pratap Singh (Chhatisgarh) and Shri Amar Pal Maurya (Uttar Pradesh).

Need to address the problem of rice mills in Punjab

श्री संदीप कुमार पाठक (पंजाब): सर, पंजाब में जो artificial crisis create किया गया, जिसमें किसानों, आढ़तियों और rice millers को बहुत ज़्यादा नुकसान हुआ, आज मैं आपके माध्यम से उस संबंध में कुछ बातें रखना चाहता हूं। यह इसलिए important है, क्योंकि यह पूरे देश में जहां-जहां खेती होती है, उससे संबंधित है।

माननीय उपसभापति महोदय, अनाज को खरीदने की एक प्रणाली और प्रक्रिया होती है। इस प्रक्रिया में किसान मंडी में जाकर अपने अनाज को बेचता है। वह अनाज मंडी से rice millers के पास आता है, वहां उसकी milling होकर वह FCI के गोदाम में जाती है। FCI के गोदाम में जाने के बाद फिर उसको कई राज्यों में distribute किया जाता है। अगर इस पूरी प्रक्रिया में एक भी कड़ी को हटा दिया जाए या disrupt कर दिया जाए तो सीधे किसानों, आढ़तियों और rice millers को बहुत नुकसान होता है। यह उनके business को बहुत hit करता है।